

Office of the District & Sessions Judge, Lakhisarai.

Order No. 96 / (Misc.)20

Dated 04th July, 2020.

It has come to the notice of the undersigned through learned C.J.M, Civil Court, Lakhisarai that one of the Class IV staff of this Judgeship namely Sri Amarjeet Kumar No.-1 posted in the Court of learned C.J.M Lakhisarai, has been found infected from Corona virus and presently, he has been sent at C.C.C, Tetarhat, Lakhisarai. As soon as, it has come to my knowledge, the physical Court of learned C.J.M. Lakhisarai, was suspended today i.e. on 04-07-2020.

The matter was apprised to the Hon'ble Inspecting Judge of Lakhisarai Judgeship and His Lordship has been pleased to endorse that the Courts running on physical mode at Civil Court, Lakhisarai shall remain suspended for two days i.e., on 06-07-2020 and 07-07-2020 for sanitization work.

The very urgent matters shall be heard through Virtual Courts/ electronic mode proceeding from the residence of Judicial Officers. Further, all the members of District Bar Association, Lakhisarai are requested to participate in the Virtual Courts proceeding from their residence or the place they deem fit.

The D.D.O. and the Nazir, Civil Court, Lakhisarai are directed to ensure the complete sanitization of the Court premises as well as Courts and Offices including buildings of District Bar Association, Lakhisarai.

Inform all concerned.

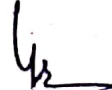
Sd/-
District & Sessions Judge,
Lakhisarai.
04-07-2020.

Memo no. 823-41 /20 dated 04th-07-2020

Copy forwarded to:-

1. All Courts and Offices, Lakhisarai including Railway Court, Kiul, Lakhisarai
2. The District Magistrate, Lakhisarai.
3. The Superintendent of Police, Lakhisarai.
4. The Sub-Divisional Magistrate, Lakhisarai.
5. The Superintendent of Jail, Lakhisarai
6. The Excise Superintendent, Lakhisarai.
7. The President, Bar Association, Lakhisarai.
8. The Secretary, Bar Association, Lakhisarai
9. Juvenile Justice Board, Lakhisarai
10. All Staffs (Class III & IV), Civil Court, Lakhisarai.
11. The Government Pleader, Lakhisarai.
12. The Public Prosecutor, Lakhisarai
13. The District Prosecution Officer, Lakhisarai.
14. In-charge Officer (Hazat), Lakhisarai.
15. The System Officer, Lakhisarai is directed to publish this order on the website of the Civil Court, Lakhisarai for information of all concerned.

for information and needful.


District & Sessions Judge,
Lakhisarai.
04-07-2020.